

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/1231/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rafique Ahmed Tapadar
Principal Judge,
Family Court-II, Kamrup (M),
Guwahati.

Dated Guwahati the 1st March 2025.

Sub: **Casual leave.**

Ref:- Your letter No. FCK.5/12/PJ/54/2025, dtd. 25.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.02.2025**. The Counsellor, Family Court-II, Kamrup (M), Guwahati, will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-66/2005/1232/A, dated, 01-03-25

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)